

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 332

IA-1416/2023, IA-5494/2022, IA-5504/2022,

In

IB-1468(ND)/2019

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation Ltd. Petitioner/Applicant

Vs.

M/s. DVS Infrastructure Pvt. Ltd. Respondent

Order under Section 9 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 14.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner :

For the Respondent : Mr. Anirban Bhattacharya, Mr. Rajeev Chowdhary,
Ms. Priyanka Bhatt Advs.

ORDER

Due to paucity of time, the matter is adjourned to **03.07.2024**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Malik